GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1311
ANSWERED ON:17.08.2012
AI CONTRACT TO PRIVATE COMPANY
Azad Shri Kirti (Jha);Joshi Shri Mahesh;Singh Shri Pradeep Kumar

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of works/contracts awarded to outsourcing agencies and contractors by Air India and its ancillaries during each of the last three years and the current year along with the expenditure incurred thereon, month-wise and workwise;
- (b) the minimum eligible criteria and terms and conditions laid down for awarding work/contract to any company in this regard;
- (c) whether any company who signs agreements with Air India can take the similar assignment directly/indirectly with any private airlines; and
- (d) if so, the details thereof along with the instances, company-wise?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) to (d): The information is being collected and will be laid on the Table of the House.